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CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH:  
N. DELHI.

RA 340/93 in  
CA 890/89

Date of decision: 4.10.1993

R. M. Sharma

... Petitioner.

Versus

Union of India

... Respondent.

CORAM:

THE HON'BLE MR. JUSTICE V.S. MALIMATH, CHAIRMAN.  
THE HON'BLE MR. S.R. ADIGE, MEMBER(A).

JUDGEMENT(ORAL)

(By Hon'ble Mr. Justice V.S. Malimath,  
Chairman).

The review application was filed on 31.1.1992. Office having noticed certain defects, the same were duly notified for rectification. But the defects were not rectified and the case was listed for orders before the Court today. None appeared for the petitioner though called twice. The defects have also not been rectified. Hence, the review application is dismissed.

*In folio*  
(S.R. ADIGE)  
MEMBER(A)

*V.S. Malimath*  
(V.S. MALIMATH)  
CHAIRMAN

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